

[*English*]**Sino-Indian Ties**

10278. SHRIMATI VASUNDHARA RAJE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have recently taken steps to establish better Sino-Indian ties;

(b) if so, whether any official level talk is proposed to be held to improve ties between both countries; and

(c) the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) to (c). Yes,

Sir. It is Government's intention to continue, and impart further momentum to, the process of improvement of relations between India and China. The dialogue at the leadership level has been strengthened following the recent visit of the Chinese Foreign Minister, Mr. Qian Qunzhen, to India, and that of the Deputy Prime Minister and Agriculture Minister, Shri Devi Lal, to China.

The official-level Joint Working Group which has been set up in order to negotiate a fair, reasonable and mutually acceptable settlement of the boundary question will hold its next meeting in the second half of 1990.

[*Translation*]**Hoarding sites approved by MCD**

10279. SHRI SARJU PRASAD SAHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of hoarding sites approved by Municipal Corporation of Delhi;

(b) whether the approved sites are allot-

ted through auction;

(c) if so, the revenue earned during the last three years therefrom, yearwise alongwith the reasons for decline, if any, in the revenue;

(d) the number and details of agencies registered by MCD for display of hoardings;

(e) whether thousands of hoardings have been displayed at unapproved sites;

(f) if so, the remedial action taken in this regard;

(g) the number of registered agencies which were black-listed earlier alongwith the reasons for their registration again;

(h) the details of amount outstanding against such agencies and since when and the action taken by Government to recover the arrears;

(i) whether the contract for hoardings in electric poles has given to any particular firm without auction; and

(j) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (j). Municipal Corporation of Delhi approved 1,018 hoarding sites which were allotted through auction. The revenue earned from these hoardings during the last three years is as under:

	(<i>Rupees</i>)
1987-88	3.18 crores
1988-89	3.23 crores
1989-90	3.27 crores

2. There are 46 agencies registered by MCD for the display of the hoardings. A list is give in statement-I.
3. A number of hoardings have been detected at unapproved sites. watch is kept to ensure against display of hoardings at unapproved sites. 1,086 hoardings were removed in 1989-90 and a compounding fee of Rs. 98,710/- was recovered. Two agencies were black-listed in the contract period 1987-90 and they have not been registered again.
4. A statement showing the outstanding amount against these two agencies is given in statement-II.
5. No contract for display of hoardings at electric poles has been given to any firm without auction.

STATEMENT-I

1. M/s Creative Pub.; Service, G-75-A, Laxmi Nagar, Delhi-92
2. M/s Selve! Advtg, 710/94, Meghdoot, Nehru Place, New Delhi.
3. M/s Arts and Crafts, 710/94, Mehgdoot, Nehru Place, New Delhi
4. M/s Surya Advtg, L-205, Dua Complex, Shakarpur, Delhi.
5. M/s P.K. Advtg., 226-CM-1, Jhandewalan, New Delhi.
6. M/s Delhi Advtg., 64, Kalyan Vihar, Delhi-9
7. M/s Pioneer Pub. Corp., 327-CM-1, Jhandewalan, New Delhi
8. M/s Jegson Pub., 1E/15, Jhandewalan Extn., New Delhi.
9. M/s Jaypee Advtg., 147, Guru Harkrishna Nagar, New Delhi.
10. M/s Anand Arts., 4727/21, Darya Ganj, New Delhi
11. M/s Hindustan Pub. Corpn, 4727/21, Darya Ganj, New Delhi.
12. M/s Best Pub., 5, Krishna Bldg. Kashmiri Gate, Delhi.
13. M/s Navtej Singh Anand, 5, Krishna Building, Kashmire Gate, Delhi
14. M/s Veshal Pub: 1855, Chandni Chowk, Delhi-6.
15. M/s New Diomond Advtg., 25/84, Gali No. 14, Vishwas Nagar, Shahdara, Delhi.
16. M/s Meha Associates, D-180 Vivek Vihar, Delhi
17. M/s Cpaital Pub. Service, 1E/1, Jhandewalan Extn., New Delhi.
18. M/s Ashok Sharma Associates, 1E/1, Jhandewalan Extn. New Delhi
19. M/s Singhsons, 630, New Friends Colony, New Delhi
20. M/s Angad Comm. India, II, E-3S, Lajpat Nagar Central Mkt., New Delhi.
21. M/s Selmore, 4663, Darya Ganj, New Delhi.
22. M/s Arya Advtg., 33'2, Pant Nagar, Jangpura, New Delhi
23. M/s Topsel, 4/349, Gobindpuri, Kalkaji New Delhi.
24. M/s Satellite PUB. Corpn., N-179, Panchshil Park, New Delhi.

25. M/s Ensaf Advtg., N-179, Panchshil Park, New Delhi
26. M/s Om Publicity, 2574, Beedan pura Ajmal Khan Road, Karol Bagh, New Delhi.
27. M/s Vasudeva Pub. Service, 50-M, Connaught Circus, New Delhi
28. M/s Atlas Outdoor Pub. D-899, New Friends Colony, New Delhi.
29. M/s Admire Avtg., B-A/3, Stutee Bildg., Bank St., Karol Bagh, New Delhi
30. M/s Sandeep Pub., F Block, United India Bldg., Connaught Place, New Delhi.
31. M/s Rohit Enterprises, 4663, Ansari Road, Darya Ganj, New Delhi.
32. M/s Sagar Art Service Near Liberty Cinema, New Delhi.
33. M/s Delux Pub. Service, 182, CM 1, Jhandewalan, New Delhi.
34. M/s Akansha Ads, C-20 Anand Niketan, New Delhi.
35. M/s Goodwill Trading Co., D-181 West Patel Nagar, New Delhi.
36. M/s Brite Naon Sign, 119, Deshbandhu Gupta Mkt, Karol Bagh, New Delhi.
37. M/s Serthi Pub. Ser-vice, 105, Reshab Shree House, Ranjit Nagar, New Delhi.
38. M/s S-kipper Pub. P. Ltd., 5 C/91, New Rohtak Road, New Delhi
39. M/s Publicies Advtg., Agency, 1E/1, Jhandewalan Extn., New Delhi.
40. M/s Rashtriya Advtg., Agency, 51, Rani Jhansi Rd., New Delhi.
41. M/s Reporters Comm., 41/28, Kamruddin Nagar Nangloi, Delhi.
42. M/s. AVI Communications, 39/90 Rajinder Ngr. New Delhi.
43. M/s Anhal Advtg., 4675, B-21, Ansari Rd., Darya Ganj, New Delhi.
44. M/s Divya Marketing Co. P. Ltd, D-25, Lajpat Nagar New Delhi.
45. M/s Admore, C-6-B/79-B, Janakpuri, New Dlehi.
46. M/s Focus Publicity, 16/1, G.F. Arya Samaj Rd., Karol Bagh, New Delhi.

STATEMENT-II

Sl. No.	Advertiser/Institution	Amount Outstanding (Rupees)	Remarks
1	2	3	4
1.	Royal Outdoor Publicity	33.65 lacs	Advertiser black-listed. Prosecution proceedings launched and penalised by the Court. Security amounting to Rs. 3.30 lacs forfeited. Case pending in the Court regarding certain disputes by the agency.
2.	Paramount Publicity, Pub. Private Limited	36.31 lacs	Advertiser black-listed. Case for part period decided by the Arbitrator pending in the High Court. Remaining period upto December, 1989 being referred to the Arbitrator as advised by the Legal Adviser. Security amounting to Rs. 4.56,600/- forfeited.
		69.96 lacs	